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(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI ARGARET ALVA): (a) No, Sir. The Government have no proposal at present to open an institute of ocean development in the Union Territory of Andaman & Nicobar Islands exclusively for reasearch and education purposes. However, the Department of Ocean Development have established in 1991 an Andaman & Nicobar Centre for Ocean Development (ANCOD) at Port Blair in Andamans which will provide basic facilities for coordinating programmes on ocean related activities.

(b) Since the ANCOD is already taking care of programmes on ocean related activities in A&N Islands, the necessity to set up another Institute of Ocean Development for research and education purpose does not arise at present.

Golden Hand Shake scheme for employees of public sector undertakings

5552.PROF.UMAREDDY VENKATES-WARLU: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government are considering any "Golden Hand Shake" Scheme for the employees taking voluntary retirement in various public sector undertakings;
 - (b) if so, the details thereof;
- (c) the names of the public sector undertakings where the scheme has been or proposed to be introduced;
- (d) the amount allotted in the budget for the year 1992-93 for this scheme; and
 - (e) whether there will be any assistance

from any foreign financial agency for the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) and (b). Government has advised Central Public Sector Enterprises who have surplus manpower to their requirement to adopt Voluntary Retirement Scheme under which the following benefits are admissible to the employees opting for voluntary retirement:

- (i) the balance in his Provident Fund Account payable as per the CPF regulations.
- (ii) cash equivalent of accumulated earned leave as per the rules of the enterprises.
- gratuity as per Gratuity Act or the gratuity scheme applicable to the employees.
- (iv) one month's/three months' notice pay (as per the conditions of service applicable to him).
- (v) an ex-gratia payment equivalent to 1 1/2 months' emoluments (pay+DA) for each copmleted year of Service of the monthly emo lument (pay+DA) at the time of retirement multiplied by the balance months of scruce left before the normal date of retirement, whichever is less.
- (vi) the employees and his

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family would also be entitled to travel by the entitled class to the place where the intends settling down.

- (c) and (d). A sum of Rs. 148.75 crores has been earmarked for transfer to the National Renewal Fund under the Budget. Name of the public sector enterprises where the scheme has been or proposed to be introduced and the amount allotted in the budget for the year 1992-93 for the scheme has been indicated in Statement 9 printed on page 23 of Expenditure Budget for the year 1992-93 Volume I, copies of which have been presented to the Parliament on 29.2.1992.
- (e) Assistance from foreign financial agencies may also be forthcoming for the National Renewal Fund.

World Bank Assistance for water supply schemes

5553. SHRI ANNA JOSHI: Will the Minister of URBAN DEVELOPMENT be

pleased to state:

- (a) the amount of World Bank assistance disbursed for water supply scheme in different cities, state-wise;
- (b) whether the Union Government have received any request for World Bank assistance for water supply scheme in Pune;
 - (c) if so, the details thereof; and
- (d) the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) A statement showing the amount of World Bank assistance disbursed for water supply and sewerage/sanitation projects and the names of the cities/towns which had/have been included in the water supply component of these projects is unclosed.

- (b) No, Sir.
- (c) and (d). Do not arise.